

(6)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO.711 OF 2007

ALLAHABAD THIS THE 29<sup>TH</sup> DAY OF AUGUST, 2007

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J  
HON'BLE MR. P. K. CHATTERJI, MEMBER-A

Ajay Kumar Gupta,  
Aged about 54 years,  
Son of Late Ram Kumar Gupta,  
Resident of 61-B, Gali No.1,  
Azad Nagar, Moradabad.

..... .Applicant

By Advocate : Shri T. S. Pandey

Versus

1. Union of India,  
through its General Manager,  
Northern Railway, Headquarters Office,  
Baroda House, New Delhi.
2. The Divisional Railway Manager,  
Northern Railway, Moradabad Division,  
Moradabad.
3. The Assistant Personnel Officer (Shri S. Verma),  
Northern Railway, Moradabad Division, Moradabad.

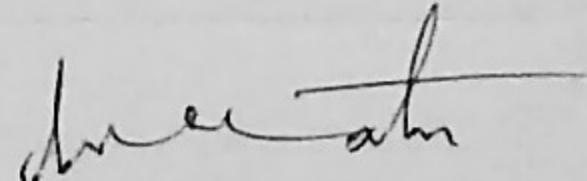
..... .Respondents

By Advocate : Shri P. N. Rai

O R D E R

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J

The applicant has filed M.A. No.1810/07 with a  
*for permission*  
request to withdraw the OA by stating that he has  
moved the Departmental Authorities by filing appeal.  
Having regard to the same, the permission sought for  
in that application is granted. Accordingly, the  
Original Application is dismissed as withdrawn.



Member-A



Member-J

/ns/